



F. No. 10/14/2024-Estt./NCLAT

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, C.G.O. Complex,  
Lodhi Road, New Delhi – 110003

Dated: 22<sup>nd</sup> January, 2025

**OFFICE ORDER**  
**(NO.016 /2025)**

In pursuance of O.M. No. 12/1/2022-JCA dated 17<sup>th</sup> January 2025 issued by the Department of Personnel & Training, Ministry of Personnel, Public Grievances and Pensions, Government of India and with the approval of the Competent Authority, it is hereby informed to all concerned that the National Company Law Appellate Tribunal (Principal Bench) and its Registry/Office shall remain closed on 5<sup>th</sup> February 2025 (Wednesday) on account of General Elections to the Legislative Assembly of NCT of Delhi, 2025.

By Order of Hon'ble Chairperson

  
(Sunit Chandra)  
Registrar

Copy to:

All Concerned.